

**e-F.No. QA-12015/23/2021-QA-FSSAI**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under Food Safety & Standards Act, 2006)  
**(Quality Assurance Division)**  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

**Dated 01<sup>st</sup> February, 2022**

**ORDER**

**Subject: Suspension of M/s Sophisticated Industrial Materials Analytical Labs Pvt. Ltd., New Delhi –reg**

M/s Sophisticated Industrial Materials Analytical Labs Pvt. Ltd., New Delhi (FSSAI Reg No. 3/N/FSSAI/2014 and NABL TC-5361) was recognized and notified by FSSAI in the Gazette Notification vide S.O. 3648 (E) dated 06th December, 2016 for chemical and biological scope of testing for the purpose of carrying out the analysis of food sample under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. It is noted that M/s Sophisticated Industrial Materials Analytical Labs Pvt. Ltd., New Delhi has been denied for accreditation/recognition and debarred by NABL from re-applying.

3. Thus, M/s Sophisticated Industrial Materials Analytical Labs Pvt. Ltd., New Delhi is hereby suspended w.e.f. 20th November, 2021, from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder for a period of not less than six months or till the 'debar from reapplying' status of NABL is valid, whichever is earlier, as per the clause (iii) of sub regulation (1) of Regulation (10) read with the sub-regulation (2) of Regulation (10) of Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

4. This issues with the approval of Competent Authority.



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Digitally Signed by Sweety  
Behera  
Date: 01-02-2022 12:00:02  
Reason: Approved

**(Sweety Behera)**  
**Director (QA)**

To

1. M/s Sophisticated Industrial Materials Analytical Labs Private Limited, Delhi, A-3/7  
Mayapuri Industrial Area, Phase-II, New Delhi - 110064

Copy to

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website